

>

Title: Introduction of the High Court of Rajasthan (Establishment of a Permanent Bench at Bikaner) Bill, 2012.

SHRI ARJUN RAM MEGHWAL (BIKANER): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Rajasthan at Bikaner.

ਸਮਾਪਤਿ ਸ਼ਹੇਦਿਆ: ਪ੍ਰੰਨ ਯਥ ਹੈ:

"ਕਿ ਰਾਜਰਾਜਾਨ ਤਤਵ ਨਿਆਨਤਾ ਕੀ ਬੀਕਾਨੇਰ ਮੈਂ ਏਕ ਸਥਾਨੀ ਨਿਆਧੀਠ ਕੀ ਸਥਾਪਨਾ ਕਾ ਉਪਬੰਧ ਕਰਨੇ ਵਾਲੇ ਵਿਧੇਯਕ ਕੋ ਪ੍ਰਾਵਿਧਿਤ ਕਰਨੇ ਕੀ ਅਨੁਮਤਿ ਦੀ ਜਾਏ।"

ਪ੍ਰਤਾਪ ਰਾਮਕੁਮਾਰ ਛੁਆ।

SHRI ARJUN RAM MEGHWAL : Sir, I introduce the Bill.

—